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(2024) 01 TP CK 0005

Tripura High Court- Agartala

Case No: Bail Application 58 Of 2023

Soma Begam On Behalf Of

APPELLANT

Mijanur Rahaman

Vs

State Of Tripura RESPONDENT

Date of Decision: Jan. 4, 2024

Acts Referred:

• Code Of Criminal Procedure, 1973 - Section 439

• Narcotic Drugs And Psychotropic Substances Act, 1985 - Section 20(b)(ii)(c), 25, 29, 37

Hon'ble Judges: Arindam Lodh, J

Bench: Single Bench

Advocate: Siraj Ali, Raju Datta

Final Decision: Dismissed

Judgement